CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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CONTEMPT PETITION NO.060/00046/2018 ORIGINAL APPLICATION NO.060/00999/2017

Chandigarh, this the 3rd day of October, 2018

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CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Surinder Singh, son of Birbal Singh resident of Kundu Niwas, S-9, Saket Extension, Azad Nagar, Hisar, District Hisar.

....Petitioner

(Present: Mr. Ravi Sharma, Advocate, proxy for Mr. Sanjeev Kodan, Advocate)

Versus

Wren Mishra, Deputy Regional Director, Staff Selection Commission, North Western Regional Office, Sector 9, Chandigarh.

.. Respondent

(Present: Mr. B.B. Sharma, Advocate)

ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)

- 1. Learned counsel for the respondents has filed compliance affidavit along with copy of result dated 28.03.2016 (Annexure R-1), which is taken on record. Learned counsel submitted that in compliance with the order of this Court, the result of the petitioner has been declared, therefore, the CP may be dismissed as having been rendered infructuous.
- 2. Ordered accordingly. M.A. NO.060/00540/2018 also stands disposed of.

(AJANTA DAYALAN) MEMBER (A) (SANJEEV KAUSHIK) MEMBER (J)

Dated: 03.10.2018

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